

**COURT – I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 35 of 2012**

**Dated : 27<sup>th</sup> March, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Electricity Department**  
**Union Territory of Daman**

**... Appellant(s)**

**Versus**

**Joint Electricity Regulatory Commission**

**...Respondent(s)**

**Counsel for the Appellant(s):** **Mr. Anand K. Ganesan &**  
**Ms. Swapna Seshadri**

**Counsel for the Respondent(s):** **Mr. Dinesh Kapoor &**  
**Mr. Raiv Sharma**

**ORDER**

Heard the learned counsel for the parties.

The learned counsel for the Appellant is permitted to file the written notes by tomorrow after serving copy on the other side.

***Judgment is reserved.***

**(Rakesh Nath)**  
**Technical Member**  
**ts/vs**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**